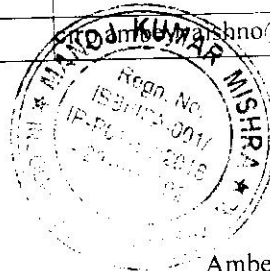


FORM G
INVITATION FOR EXPRESSION OF INTEREST
for M/s Ambey Vaishno Steels Private Limited
(Formerly in Manufacture of Basic Iron & Steel at Kolhapur, Maharashtra)
(UNDER REGULATION 36A(1) OF THE INSOLVENCY AND BANKRUPTCY BOARD OF
INDIA (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE
PERSONS)REGULATIONS, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Ambey Vaishno Steels Private Limited U27109GA2009PTC0061Q7
2.	Address of the registered office	505-A, Dempo Trade Centre Patto Plaza Panaji Ga 403001 India
3.	URL of website	
4.	Details of place where majority of fixed assets are located	Land measuring 8,494 Sq. meter at B-71, Kagal MIDC, Kolhapur sub-district Karveer at Kolhapur
5.	Installed capacity of main products/ services	The factory is at the dismantled stage without any Plant and machinery. The structure is in dilapidated condition. Therefore, the installed capacity at present is NIL
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	This information shall be made available by RP. on request through mail: cirp.ambeyvaishno@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed invitation for Expression of Interest including eligibility will be made available on request through at mail id :cirp.ambeyvaishno@gmail.com The said information is also available in the office as mentioned in point no. 8.
10.	Last date for receipt of expression of interest	17-Aug-2023
11.	Date of issue of provisional list of prospective resolution applicants	28-Aug-2023
12.	Last date for submission of objections to provisional list	02-Sep-2023
13.	Process email id to submit EOI	ambeyvaishno@gmail.com



Manoj Kumar Mishra
Resolution Professional

Ambey Vaishno Steels Private Limited
IP Regn. No. IBBI/PA-001/IP-P01152/2018-2019/11902
Room 1406, Building 4B, New Hind Mill Mhada Sankul .
Ram Bhau Bhogle Marg ,Ghodapdev .
Mumbai City,Maharashtra ,400033

Commuication Address : 18, 3rd Floor, Dholakwala Building, Fort, Mumbai 400 001

Date-18-Jul-2023

Place-Mumbai